

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR

Tirupatee Agro Industries Private Limited -under CIRP, Operating in Manufacturing activities related to agricultural produce, Located at F-34 & T-2, Chincholi, MIDC, Solapur, Maharashtra, India.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Tirupatee Agro Industries Private Limited PAN- AAHCT5300Q CIN- U74110PN2019PTC186858
2.	Address of the Registered Office	Plot No. C- 212 Chincholi, MIDC, Solapur, Maharashtra, India, 413255
3.	URL of Website	NA
4.	Details of Place where majority of fixed assets are located	1. Plot No. F-34 Chincholi, MIDC, Solapur, Maharashtra, India, 413255 2. Plot No. T-2 Chincholi, MIDC, Solapur, Maharashtra, India, 413255
5.	Installed capacity of main products / services	Not Available
6.	Quantity and value of main products/services sold in last financial year	Not in Operation in last financial year
7.	No of employees/workmen	0
8.	Further details including last available financial statements (with schedules) of two Years, lists of creditors are available at URL :-	Details can be sought by email at cirp.tirupatee@gmail.com In terms of regulation 36A(1A) of CIRP Regulations resolution plans for the corporate debtor may be submitted as a whole, or for sale of one or more of assets of the corporate debtor, or for both.
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL :	Details can be sought by email at cirp.tirupatee@gmail.com
10.	Last date for receipt of Expression of Interest	28-02-2026
11.	Date of issue of provisional list of prospective resolution applicants	10-03-2026
12.	Last date for submission of objections to provisional list	15-03-2026
13.	Date of issue of final list of prospective resolution applicants	25-03-2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants.	30-03-2026
15.	Last date for submission of Resolution Plans	29-04-2026
16.	Process email id to submit Expression of Interest	cirp.tirupatee@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Udyam Registration No.: UDYAM-MH-32-0011220

Mahesh Chand Gupta
Interim Resolution Professional in the matter of
Tirupatee Agro Industries Private Limited
Registration No. of RP:- IBBI/IPA-001/IP-P01489/2018-19/12304
AFA No: - AA1/12304/02/300627/109025 Valid Upto-30-06-2027
Registered Address of IRP:- FE-202, Salt Lake City, 1st Floor
Sector-III, Kolkata-700106.

Date: 13th February 2026

Place: Kolkata